No. A-32011/02/2006-Ad.II (Vol.II)
Government of India
Ministry of Corporate Affairs

‘A’ Wing, 5th Floor, Shastri Bhawan,
New Delhi-110001.

OFFICE ORDER

After approval of the competent authority, the following transfer is ordered with immediate effect:

<table>
<thead>
<tr>
<th>S.N</th>
<th>Name &amp; Designation</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Smt. G. Bhuvaneshwari,</td>
<td>RD, Hyderabad</td>
<td>RD, Chennai</td>
</tr>
<tr>
<td></td>
<td>Private Secretary</td>
<td></td>
<td></td>
</tr>
</tbody>
</table>

2. RD (SER), Hyderabad is requested that Smt. G. Bhuvaneshwari may be relieved after joining of New Promoted Private Secretary.

(R.K. Pandey)
Under Secretary to the Govt. of India
T.No.23383507

Copy to:-
2. PS to CAM
3. PS to MOS (CA).
4. RD (SER), Hyderabad.
5. RD (SR), Chennai.
6. Section Officer (Ad. II).
7. E. Gov. Cell. For placing on employees corner/ transfer.